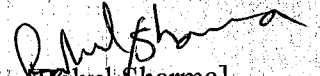


INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:-Shri Kul Bharat, Hon. VP (Author) & Shri G.D. Padmahshali, (AM)

Orders ready for Pronouncement on 12.05.2026

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1.	137/Jabalpur/2026	Jabalpur Grain and Seed Merchant	DB	11.05.2026	AM	Dismissed as withdrawn
2.	214/Jabalpur/2025	M/s Shyam Oil and Floor Mill	DB	11.05.2026	AM	Dismissed as withdrawn
3.	014/Jabalpur/2018	M/s Satyam Excavation Pvt. Ltd.	DB	11.05.2026	AM	Dismissed


[Ranul Sharma]

Sr. Private Secretary
Jabalpur Bench

Dated: 12.05.2026

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:-Shri Kul Bharat,Hon. Vice President (Author)

Orders ready for Pronouncement on 11.05.2026.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	176/JAB/2025	M/s. Gopal Seva Private Limited	SMC	11.05.2026	Hon. VP	Dismissed as withdrawn
2 -3	198 & 199/JAB/2025	M/s. Dhanraj Construction Company	SMC	11.05.2026	Hon. VP	Dismissed as withdrawn
4 - 5	174 & 175/JAB/2025	M/s. Lala Ramswaroop GD & Sons	SMC	11.05.2026	Hon. VP	Dismissed as withdrawn
6	165/JAB/2023	Banti Agrawal	SMC	11.05.2026	Hon. VP	Dismissed as withdrawn


[VIJAY PAL SINGH]

Sr. Private Secretary

ITAT, Jabalpur Bench, Jabalpur (On Tour)

Dated: 11.05.2026